

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1167
TO BE ANSWERED ON 10.02.2020**

ACCIDENTS IN CEMENT FACTORIES

†1167. SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether any serious accidents have taken place in the cement factories during the last three years;**
- (b) if so, the details thereof, State-wise; and**
- (c) the manner in which the factories are being made to take steps to prevent and protect from such accidents?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): The detail of accidents specific to cement industry is not available with Ministry of Labour & Employment as Directorate General Factory Advice Service & Labour Institutes (DGFASLI), an attached office of Ministry of Labour and Employment does not maintain sector-wise details of accidents. However, the State/UT-wise details of fatal and non-fatal accidents in respect of factories registered under the Factories Act, 1948 including cement industry for the calendar year 2015, 2016 and 2017 is at Annexure I and II.

(c): The Government has enacted the Factories Act, 1948 for ensuring the occupational safety, health and welfare of the workers employed in the factories registered under the Factories Act, 1948. The provisions of the Factories Act, 1948 and the state factory rules framed thereunder are enforced by the respective State/UT's Government.

ANNEXURE REFERED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1167 FOR 10.02.2020 REGARDING ACCIDENTS IN CEMENT FACTORIES.

Details of Fatal Injuries in registered factories under the Factories Act, 1948 state-wise (2015-2017).

Sl. No.	State/UT	2015	2016	2017
1	Andaman and Nicobar Islands	NIL	NIL	NIL
2	Andhra Pradesh	68	68	68
3	Arunachal Pradesh	*	*	*
4	Assam	8	12	10
5	Bihar	10	11	17
6	Chandigarh	NIL	1	1
7	Chhattisgarh	74	81	72
8	Daman and Diu & Dadra and Nagar Haveli	12	15	16
9	Delhi	6	10	37
10	Goa	8	3	5
11	Gujarat	206	272	229
12	Haryana	41	67	49
13	Himachal Pradesh	4	9	14
14	Jammu and Kashmir	NIL	1	NIL
15	Jharkhand	29	21	17
16	Karnataka	72	54	49
17	Kerala	20	18	16
18	Lakshadweep	*	*	*
19	Madhya Pradesh	44	30	30
20	Maharashtra	145	150	137
21	Manipur	NIL	NIL	NIL
22	Meghalaya	NIL	2	3
23	Mizoram	NIL	NIL	NIL
24	Nagaland	NIL	NIL	NIL
25	Odisha	55	46	52
26	Puducherry	5	2	3
27	Punjab	21	23	20
28	Rajasthan	33	15	31
29	Sikkim	*	*	*
30	Tamil Nadu	87	104	71
31	Telangana	57	63	70
32	Tripura	4	1	NIL
33	Uttar Pradesh	39	46	58
34	Uttarakhand	21	10	9
35	West Bengal	38	54	#
Total		1107	1189	1084

Data Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of States/UTs.

Note: (i) * : There are no registered factories in this State/UT.

(ii) # : Data not provided by the Chief Inspector of Factories (CIF) of the State/UT.

ANNEXURE REFERED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1167 FOR 10.02.2020 REGARDING ACCIDENTS IN CEMENT FACTORIES.

Details of Non-Fatal Injuries in registered factories under the Factories Act, 1948 state-wise (2015-2017).

Sl. No.	State/UT	2015	2016	2017
1	Andaman and Nicobar Islands	46	70	69
2	Andhra Pradesh	78	247	103
3	Arunachal Pradesh	*	*	*
4	Assam	40	41	54
5	Bihar	188	184	80
6	Chandigarh	NIL	NIL	4
7	Chhattisgarh	50	56	84
8	Daman and Diu & Dadra and Nagar Haveli	58	39	30
9	Delhi	20	26	37
10	Goa	71	56	52
11	Gujarat	1516	1169	1189
12	Haryana	39	40	38
13	Himachal Pradesh	23	31	27
14	Jammu and Kashmir	14	2	1
15	Jharkhand	115	69	59
16	Karnataka	612	464	358
17	Kerala	326	158	236
18	Lakshadweep	*	*	*
19	Madhya Pradesh	348	358	268
20	Maharashtra	1471	1352	1167
21	Manipur	NIL	NIL	NIL
22	Meghalaya	1	1	3
23	Mizoram	NIL	NIL	NIL
24	Nagaland	NIL	NIL	NIL
25	Odisha	167	169	136
26	Puducherry	16	20	35
27	Punjab	100	115	117
28	Rajasthan	571	133	343
29	Sikkim	*	*	*
30	Tamil Nadu	327	344	192
31	Telangana	39	56	117
32	Tripura	3	3	NIL
33	Uttar Pradesh	57	63	52
34	Uttarakhand	21	44	15
35	West Bengal	13940	57	#
Total		20257	5367	4866

Data Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of States/UTs.

Note: (i) * : There are no registered factories in this State/UT.

(ii) # : Data not provided by the Chief Inspector of Factories (CIF) of the State/UT.
